PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

Sub: High Court for the State of Telangana – Letter received from the Director, Telangana State Judicial Academy, Secunderabad – Refresher training to certain District Judges working in the State from 7th to 9th March, 2020 at the T.S. Judicial Academy – Nomination of Judicial Officers – Orders issued.

ORDER: ROC.NO.304/SO/2020, DATED.2402.2020

The Hon'ble High Court has been pleased to nominate the following Judicial Officers to participate in the Refresher Training for District Judges of Telangana State, scheduled to be held from **07.03.2020 to 09.03.2020** at the Telangana State Judicial Academy, Secunderabad.

I ADDITIONAL DISTRICT JUDGES:

S. No.	Name of the Judicial Officer	Designation
1.	Sri N.Narsing Rao	Metropolitan Sessions Judge-cum- I Addl. District & Sessions Judge, Cyberabad at L.B.Nagar, Rangareddy.
2.	Sri B.Papi Reddy	I Additional District & Sessions Judge, Medak at Sangareddy.
3.	Smt. Suneetha Kunchala	I Addl. Metropolitan Sessions Judge, Hyderabad.
4.	Dr. T.Srinivasa Rao	I Additional District & Sessions Judge, Adilabad.
5.	Sri T.Raghuram	I Additional District & Sessions Judge, Mahabubnagar.
6.	Sri K.Jaya Kumar	I Additional District & Sessions Judge, Warangal.
7.	Sri S.V.V.Natha Reddy	I Additional District & Sessions Judge, Nalgonda.
8.	Sri B.Gautham Prasad	I Additional District & Sessions Judge, Nizamabad.
9.	Sri V.Bala Bhaskara Rao	I Additional District & Sessions Judge, Khammam.
10.	Dr.Sunnam Srinivasa Reddy	I Additional District & Sessions Judge, Karimnagar.

JUDGES OF FAMILY COURTS:

S.No.	Name of the Judicial Officer	Designation
1.	Sri M.Nagaraju	Judge, Family Court-cum-VI Addl. District &
		Sessions Judge, Nalgonda.
2.	Smt. B.Manjari	Judge, Family Court, Rangareddy at
		L.B.Nagar.
3.	Smt. K.Sailaja	Judge, Family Court-cum- III Addl. District &
		Sessions Judge, Warangal
4.	Smt. G.Neelima	Judge, Family Court-cum-Addl. Chief Judge,
		City Civil Court, Secunderabad.

5.	Smt. P.Venkata Padma Lalitha	Judge, Family Court-cum-VIII Addl. District &
	Siva Jyoti	Sessions Judge, Karimnagar.
6.	Smt. P.Lakshmi Saradha	Judge, Family Court-cum-Addl. Chief Judge,
		City Civil Court, Hyderabad.
7.	Sri P.Vasanth	Judge, Family Court-cum-VIII Addl. District &
		Sessions Judge, Mahabubnagar.
8.	Sri D.Rajesh Babu	XV Additional District & Sessions Judge-cum-
	-	XV Addl. Metropolitan Sessions Judge-cum-II
		Addl. Family Court, Miyapur at Kukatpally,
		Rangarddy District.
9.	Smt. G.Bhavani Chandra	XVI Additional District & Sessions Judge-
		cum-XVI Additional Metropolitan Sessions
		Judge-III Additional Judge, Family Court,
		Malkajgiri, Rangareddy District.
10.	Smt. C.Ratna Padmavathi	Judge, Family Court-cum-Addl. District &
		Sessions Judge, Nizamabad.
11.	Smt. S.Sreevani	Judge, Addl. Family Court-cum-Addl. Chief
		Judge, City Civil Court, Hyderabad.

JUDGES OF SC, ST (POA) ACT:

S.No.	Name of the Judicial Officer	Designation
1.	Sri S.Goverdan Reddy	Spl. Judge for trial of cases under SC's/ST's (PoA) Act-cum-VIII Addl. District & Sessions Judge, Nizamabad.
2.	Smt. Prema Rajeswari	Spl. Judge for trial of cases under SC's/ST's (PoA) Act-cum-V Addl. District & Sessions Judge, Karimnagar
3.	Sri K.Prabhakara Rao	Spl. Judge for trial of cases under SC's/ST's (PoA) Act-cum-VII Addl. District & Sessions Judge, Warangal.
4.	Smt. T.Jaya Lakshmi	Spl. Judge for trial of cases under SC's/ST's (PoA) Act-cum-VII Addl. District & Sessions Judge, L.B.Nagar, Rangareddy District.
5.	Sri Y.Sathyendra	Spl. Judge for trial of Offences under SC's/ST's (PoA) Act-cum-VI Addl. Metropolitan Sessions Judge, Secunderabad-cum-XX Addl. Chief Judge, City Civil Court, Hyderabad.

DISTRICT JUDGES:

S.No.	Name of the Judicial Officer	Designation
1.	Sri P.Narayana Babu	III Addl. District & Sessions Judge, Asifabad, Adilabad District.
2.	Sri P.Chandra Sekhara Prasad	Spl. Sessions Judge Court for trial of cases relating to Atrocities against Women-cum-VIII Addl. District & Sessions Judge, Khammam.

The above nominated officers are instructed to report at the Academy on 07.03.2020 (Saturday) by 8.30 a.m.

То

The Individuals concerned

REGISTRAR GENERAL